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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.198 of 2001

New Delhi, this the 24th day of January, 2001

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

Smt. Indu Bhalla wife of
late Shri Sanjeev Kumar Bhalla
retired Postal Asstt., New Delhi G.P.O.
R/o R.K.Puram, New Delhi
C/o Shri Sant Lal Advocate,
C-21(B), New Multan Nagar
Delhi-56

-APPLICANT

(By Advocate: Shri Sant Lal)

versus

1. The Union of India
Through Addl. Secretary, Ministry of Communication
(Member Personnel) Department of Posts
Dak Bhawan, New Delhi-1

2. The Chief Postmaster
New Delhi G.P.O., New Delhi-1

-RESPONDENTS

O R D E R (ORAL)

By Hon'ble Mr.Kuldip Singh, Member(Judl)

Applicant has filed this O.A. assailing certain orders, but for the time being, she is seeking a direction to respondents for disposal of representation made by her on 14.7.99.

2. In view of the prayer made by the applicant, this O.A. stands disposed of with a direction to respondents that they shall pass a detailed, speaking and reasoned order on the representation of applicant dated 14.7.99 within a period of two months from the date of receipt of a copy of this order. If any grievance still survives, applicant will be at liberty to file a fresh O.A. in accordance with law, if so advised.

(KULDIP SINGH)
MEMBER(JUDL)

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